

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 68/560/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench CP No. 8/2015 (Old)**

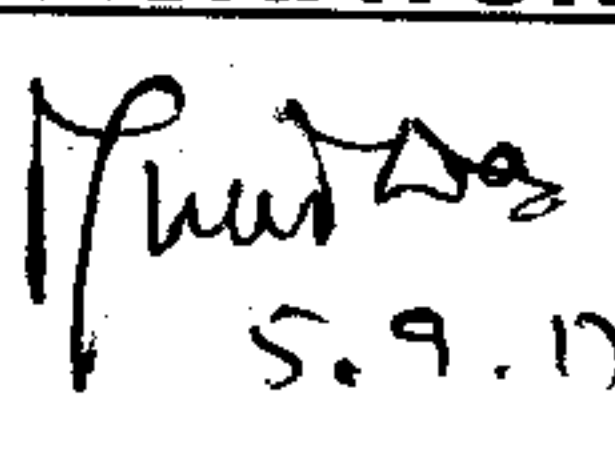
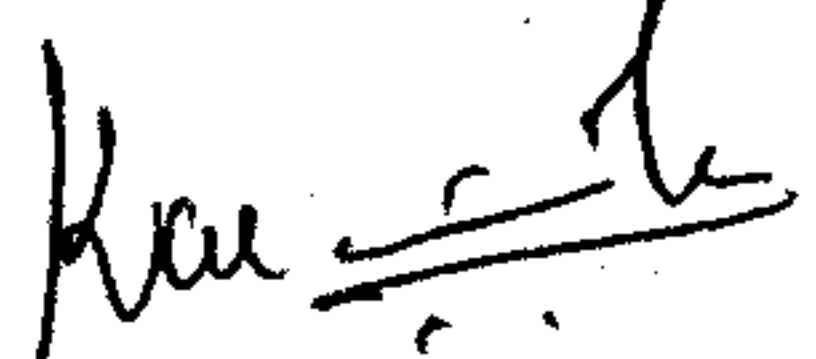
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017**

Name of the Company: Mukund Das Maheshwari
V/s.
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MUKUND DAS MAHESHWARI	Petitioner		 5.9.17
2.	Kunal P Vaishnav	Advocate.	Shareholder.	

ORDER

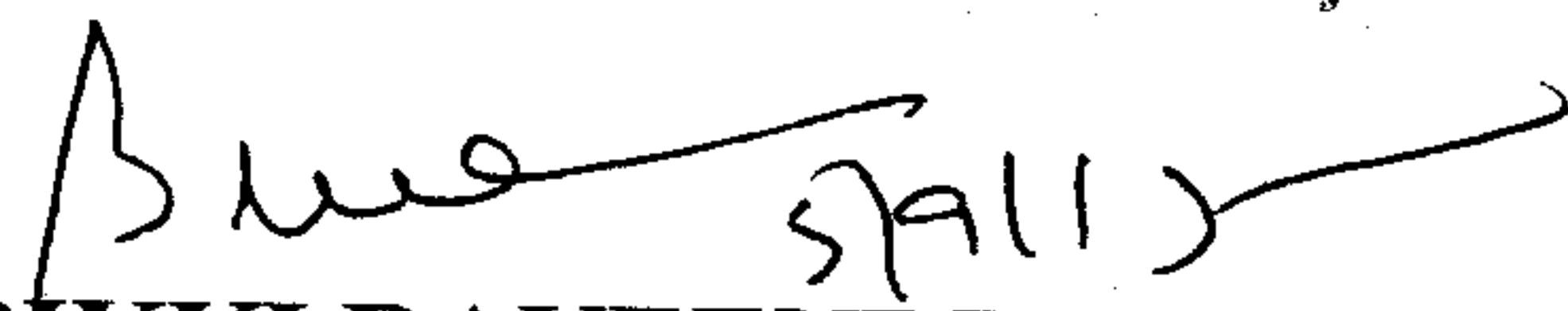
Mr. Mukund Das Maheshwari present in person. Learned Advocate Mr. Kunal Vaishnav present for Shareholder Mr. Rajesh Maheshwari. None present for ROC.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Shareholder Mr. Rajesh Maheshwari.

Proof of service of notice of date of hearing on shareholders and ROC filed.

ROC and shareholder shall file their reply, if any on or before 09.10.2017 after serving a copy in advance to the Petitioner.

For hearing, list the matter on 30.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of September, 2017.